

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Statement regarding Review by the Government of the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1994-95.
- (ii) Annual Report of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in the Library See No. LT 215/96]

(6) A copy of the detailed Demands for Grants (Hindi and English versions) of the Department of Atomic Energy for the year 1996-97.

[Placed in the Library See No. LT 216/96]

Detailed Demand for Grants of the Ministry of Power for 1996-97

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : Sir, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Power for the year 1996-97.

[Placed in the Library See No. LT 217/96]

Notifications under Sub-Section (2) of Section 3 of the All India Services Act, 1951 and 1952 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : Sir, I beg to lay on the table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) section 3 of the All India Services Act 1995:-
 - (i) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulation, 1995 published in Notification No. G.S.R. 34 in Gazette of India dated the 27th January, 1996.
 - (ii) The Indian Administrative Service (Pay) Second Amendment Rules, 1996 published in Notification No. G.S.R. 232 in Gazette of India dated the 8th June, 1996.
 - (iii) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 1996 published

in Notification No. G.S.R. 234 in Gazette of India dated the 8th June, 1996.

- (iv) The Indian Administrative Service (Pay) Third Amendment Rules, 1996 published in Notification No. G.S.R. 235 in Gazette of India dated the 8th June, 1996.

[Placed in the Library See No. LT 218/96]

(2) A copy each of the following Notifications (Hindi and English versions) issued under section 3 of the All India Services Act, 1952:-

- (i) G.S.R. 204 published in Gazette of India dated the 18th May, 1996 containing corrigendum to the Notification No. 77(E) dated the 5th February, 1996

[Placed in the Library See No. LT 219/96]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Personnel, Public Grievances and Pensions and Union Public Service Commission for the year 1996-97.

[Placed in the Library See No. LT 220/96]

(4) A copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1996 (Hindi and English Versions) published in Notification No. G.S.R. 206 in Gazette for India dated the 18th May, 1996, under article 320(5) of the Constitution.

[Placed in the Library See No. LT 221/96]

Detailed Demands for Grants of the Ministry of Human Resource Development for 1996-97.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : Sir, I beg to lay on the Table—

A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Human Resource Development for the year 1996-97.

[Placed in the Library See No. LT 222/96]

Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas for 1996-97 and Review by the Government of the working and Annual Report of the Oil India Ltd., Dibrugarh, for 1994-95 etc.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BALLU) : Sir, I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 1996-97.

[Placed in the Library See No. LT 223/96]